

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 1 of 2014  
& IA Nos. 5 & 60 of 2014**

**Dated : 5<sup>th</sup> February, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Steel Authority of India ... Appellant(s)**

**Versus**

**Damodar Valley Corporation & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Rajiv Shankar Dwivedi  
Mr. Sanjeev Bansal**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran**

**ORDER**

**Admit.** Mr. M.G. Ramachandran takes notice on behalf of Respondent no.1. Issue notice to other Respondents in the IA no. 60 of 2014, Application for amendment of the memo of Appeal. Registry is also directed to issue notice. Dasti service is permitted.

Post the matter on **05.03.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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